

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-609(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2020

NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt. Ltd.

SECTION: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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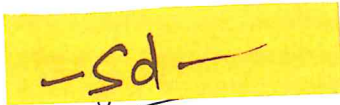
	Present for the Petitioner:	Mr. Dheeraj Gupta, Ms. Sanam Siddiqui and Ms. Diksha Arora, Advocates		
	Present for the Respondent:	Mr. Rahul Malhotra, Mr. Sahil Gupta, Advocates Mr. Saurabh Kalia, Advocate in CA 368/2020		

**ORDER**

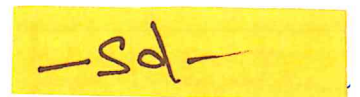
Ld. Counsel appearing for the RP shall collect all complaints of the investors, allottees filed with him, then it will be forwarded to the EOW Cell.

List IA 740/2018 for arguments and disposal on 5<sup>th</sup> March 2020.

Let reply be filed to CA 308/2020.



(L. N. Gupta)  
Member (T)



(Ina Malhotra)  
Member (J)